GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 669 TO BE ANSWERED ON THE 25/07/2025

REGISTRATION OF FPOS, FARMERS AND TRADERS ON e-NAM PLATFORM

669. SHRI RATANJIT PRATAP NARAIN SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of mandis integrated into the electronic National Agriculture Market (e-NAM) scheme till date;
- (b) the number of farmers, traders and Farmer Producer Organisations (FPOs) registered on the e-NAM platform and the total value of agricultural produce traded;
- (c) the expected benefits for farmers participating in e-NAM regarding price discovery and market access;
- (d) whether there are plans to expand e-NAM to more States and Union Territories, if so, the timeline for such expansion; and
- (e) the manner in which e-NAM supports Government's "One Nation, One Market" vision for agricultural commodities?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

- (a): 1522 mandis have been integrated with National Agriculture Market (e-NAM) portal till 30th June 2025.
- (b): 1,79,41,613 farmers, 2,67,719 traders, and 4,518 Farmer Producer Organisations (FPOs) are registered on the e-NAM platform as on 30 June 2025. The total value of agricultural produce traded on the e-NAM portal till this date stands at ₹4,39,941 crore.
- (c): e-NAM enables farmers to directly sell their produce to buyers, by passing intermediaries, which ensures better pricing and increased transparency. The platform provides access to broader markets, real-time pricing information, and e-payment systems, allowing farmers to receive timely payments. By offering quality grading and competitive bidding, e-NAM empowers farmers to make informed decisions and maximize their profits.
- (d): Mandis are approved and integrated with e-NAM platform based on the proposals received from the States/Union Territories (UTs). Till 30.06.2025, 1522 mandi have been integrated with e-NAM platform.
- (e): The e-NAM platform integrates wholesale regulated markets across different States and Union Territories into a single online trading platform. It promotes uniform quality standards and harmonized trade practices. The platform also ensures transparency and fair trade, increasing market access for farmers and promoting efficient logistics and digital payments.
